

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 67/TT/2023

Subject	Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for determination of transmission tariff from proposed DOCO to 31.3.2024 for Asset-1: 1 no. of 230 kV line Bay at Tuticorin-II GIS PS under Implementation of 1 no. of 230 KV Bay at Tuticorin-II GIS PS in Southern Region.
Date of Hearing	27.2.2024
Coram	Shri Jishnu Barua, Chairperson Shri Arun Goyal, Member
Petitioner	Power Grid Corporation of India Limited
Respondents	Tamil Nadu Generation and Distribution Corporation Ltd and 13 others
Parties Present	Shri S. Vallinayagam, Advocate, TANGEDCO Ms. Mandakini Ghosh, Advocate, NGEL Shri Mohd. Mohsin, PGCIL Shri A. Naresh Kumar, PGCIL Ms. Ashita Chauhan, PGCIL Ms. Kirti Dhoke, NGEL

Record of Proceedings

Power Grid Corporation of India Ltd has filed the instant petition for determination of transmission tariff of Asset-1: 1 no. of 230 KV line Bay at Tuticorin-II GIS PS under Implementation of 1 no. of 230 kV Bay at Tuticorin-II GIS PS in Southern Region from proposed DOCO to 31.3.2024.

2. Learned proxy counsel for Respondent No. 15 (NGEL) sought pass-over in the matter as the arguing counsel is held up in another forum.

3. Learned counsel for TANGEDCO submitted that the Petitioner had claimed the date of commercial operation as 19.8.2022 under Regulation 5(2) of the 2019 Tariff Regulations. He submitted that the beneficiaries should not be made liable for the transmission charges for the period of mismatch between the instant transmission asset and the associated asset of NGEL.

4. The representative of the Petitioner submitted that reply has been received from NGEL and TANGEDCO and the Petitioner has filed the rejoinder to both the replies vide affidavits dated 29.1.2024.



5. Due to a paucity of time, the Commission adjourned the matter.
6. The matter will be listed for final hearing on 5.4.2024.

By order of the Commission

sd/-

(V. Sreenivas)
Joint Chief (Law)

